

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/(CA)/144/2023

PETITION NUMBER : Company Appeal(CA)/1343/2019

NAME OF THE PETITIONER : Inland Builders Pvt Ltd (G Damodaran)

NAME OF THE RESPONDENT(S) : The Roc, Chennai

**UNDER SECTION : Sec 252 of CA, 2013 r/w Rule 32 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr.Venkat Raman for the Applicant. Ld. Counsel Mr. Avinash
Krishnan Ravi for ROC.

Ld. Counsel for the Applicant sought additional time for complying with the
ROC requirements.

Four weeks time allowed as final opportunity.

List the application for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk